

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 26 OF 2016 & IA NOs. 72 & 74 OF 2016

Dated: 18th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

State Load Despatch Center, Delhi

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Abiha Zaidi
Mr. Ashok Rajan for R-2

ORDER

Learned counsel for Central Commission seeks two weeks time to file reply.
Learned counsel for the respondents may file reply on or before 02.05.2016 after
serving copy on the other side. Thereafter, rejoinder may be filed on or before
12.05.2016 after serving copy on the other side.

List the matter on **12.05.2016**.

(I.J. Kapoor)
Technical Member
mk/pr

(Justice Ranjana P. Desai)
Chairperson